

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.407
IB/500/ND/2022

IN THE MATTER OF:

Education Development Center India	...	Applicant
Through Its Liquidator Vinod Sunder Raman		
Versus		
Registrar Of Companies & Anr.	...	Respondent

Order under Section 59.

Order delivered on 19.01.2023

Coram:

Mr. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Mr. Nikhil Verma, Adv.
For ROC, Delhi	: Mr. Ssaaurabh Indura, Company Prosecutor

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to 06.02.2023.

Sd/-
Vishal Rana
Court Officer
Court IV